

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1562  
ANSWERED ON:04.03.2015  
RECORD OF ENROLMENT OF STUDENTS  
Muddahanumegowda Shri S.P.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government keeps record of enrolment of students belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) separately in private and Government-aided schools and colleges;
- (b) if so, the details of the difference between annual growth rate for enrolment of students belonging to SC & ST categories and the rest of students in private and Government-aided schools and colleges;
- (c) if not, the reasons therefor; and
- (d) the steps taken to address the gap in growth of enrolment rates between SC/ST and other categories, if any?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): The percentage of enrolment of students belonging to Scheduled Caste (SC) and Scheduled Tribe (ST) and other Categories students during 2012-13 & 2013-14 are as follows:-

	% SC	% ST	% Others	
	2012-13	2013-14	2012-13	2013-14

Schools						
(Classes I-XII)	Government-aided	22.65	22.66	13.49	13.43	63.86 63.91

Private	15.01	14.85	5.51	5.50	79.48	79.65
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Colleges	Government-aided	14.06	14.87	7.00	7.44	78.94 77.69
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Private	12.04	12.33	2.97	3.33	84.99	84.34
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(d). The Government has been making consistent progress in meeting the goals of Universal Elementary Education through the implementation of the Sarva Shiksha Abhiyan (SSA). The Right of Children to Free and Compulsory Education (RTE) Act 2009, which become operational with effect from 1st April, 2010, provides that every child in the 6 to 14 age-group shall have a right to free and compulsory education till the completion of elementary education. The SSA Framework of Implementation has been revised to correspond with the provisions of the RTE Act 2009 and the SSA is being implemented in accordance with the norms and standards of the RTE Act to enhance enrolment of retention of children. The SSA facilitates context-specific interventions for students from SC, ST and Minority community. The Kasturba Gandhi Balika Vidyalaya Scheme provides for setting up of residential upper primary schools for girls from SC, ST OBC and Minority communities. The Mid Meal Scheme is also being implemented with a view to enhance enrolment and retention of children in school. Further, the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) which has been launched for universal access to secondary education aims at removing gender and socio-economic disparities in access to education.

In the higher education sector, reservation is being provided to the SCs the STs and OBCs under the Central Educational Institutions

(Reservations in Admission) Act, 2006. In order to encourage students of SC/ST/lower income groups for pursuing higher education, the Government has introduced scholarship programmes for them to supplement the cost of education. In addition, the Government has introduced a scheme for Interest Subsidy of Education Loans to enable students from the economically weaker sections for pursuing higher professional education.